NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.239/2016 RT CA(CAA)NO.114/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation between:

ARG Auto Components Pvt. Ltd.

Applicant/Transferor Company No.1

AND

ARG Autosystems Limited

Applicant/Transferor Company No. 2

WITH

ARG Udyog Private Limited

Applicant/Transferee Company

Present: Ms. Munisha Gandhi, Senior Advocate with

Ms. Salina Chalana and Ms. Shruti A Chandna

Advocates for applicant-companies.

As per office report, affidavit of the Authorised Representative of the applicant-companies with Schedule of Properties has been filed by the petitioners. The 'Scheme' was sanctioned by this Tribunal vide detailed order dated 15.05.2017. Now copy of the formal order to be drawn in accordance with the rules be sent to the counsel for the applicant-companies along with certified copy of the sanctioned 'Scheme'. Registry would make compliances forthwith.

(Justice R.P. Nagrath) Member(Judicial)

May 19, 2017